

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

3

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/173/2016  
NAME OF THE PETITIONER(S) : Raja Raja Varma Purushothaman  
NAME OF THE RESPONDENT(S) : M/s WW Shipping Agencies Private Limited & 6 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

(1) Sai Vihari  
Mr. Hanumantharao

Counsel for R3

Sai Vihari

2) R. Ganesh  
C. Ramasubramaniam & Assoc | R1, R2, R4, R5, R6, R7 | Ganesh

ORDER

Counsel for Petitioner present. Counsel for R1 to R7 present. Counsel for R3 also present. Counsel for the Petitioner prayed for more time for making final submissions. At request, time is enlarged. Put up on 25.09.2017 at 10.30 A.M.

sd/-  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

sd/-  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)